COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 259 OF 2016 AND
APPEAL NO. 386 OF 2017 & IA NO. 1097 OF 2017

Dated: 10th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 259 OF 2016

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. … Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) : Mr. B. Prabhu S.Patil, Sr. Adv.
Mr. Shailesh Madiyal
Mr. Sudhanshu Prakash
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

APPEAL NO. 386 OF 2017 &
IA NO. 1097 OF 2017

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. … Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) : Mr. B. Prabhu S.Patil, Sr. Adv.
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

ORDER

List these matters for hearing on ***13.07.2018***, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/kt